

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:4349  
ANSWERED ON:20.12.2011  
FUNCTIONING OF MCD AND NDMC  
Rama Devi Smt. ;Vasava Shri Mansukhbhai D.

**Will the Minister of HOME AFFAIRS be pleased to state:**

(a) whether the Government has any proposal to review the functioning of the Municipal Corporation of Delhi (MCD) and the New Delhi Municipal Council (NDMC);

(b) if so, the details thereof; and

(c) the effective measures taken by the Government to check corruption in these bodies and the outcome thereof ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): No, Madam. There is no such proposal.

(c): The new Delhi Municipal Council has informed that it takes regular measures to simplify the procedures and minimize discretion in exercise of powers. The Council has further informed that effective control is maintained to attend to the grievances of the public and employees and whenever any information about corruption is received, immediate action is taken by its Vigilance Department.

The Municipal Corporation of Delhi has informed that its Vigilance Department has brought significant systemic and procedural improvements in the functioning of the Corporation. It has taken a number of preventive steps to curb corruption, which include the following:

- i. Initiation of e-Governance programme to improve work culture, efficiency and quality of services and to bring transparency in the process;
- ii. Introduction of biometric system of attendance to check fake attendance;
- iii. Undertaking a special audit for verifying financial irregularities noticed in CSE Department, Shahdara South Zone;
- iv. Modifying the system of booking of municipal parks in order to curb the menace of fake booking by tent mafia;
- v. Introduction of special task force in MCD to carry out multifarious inspections;
- vi. Introduction of more effective third party checking (besides adding two more laboratories namely RTC Okhla and National Test House, Ghaziabad, another factor in quality testing protocol has been introduced by inclusion of Indian Institute of Technology, CRRl and NCCB Ballabhgarh for third party assurance);
- Vii. Chalking a proper procedure for the hospitals for conducting medical tests for new appointees;
- viii. Evolving mechanism for disposal of complaints received from Cental Control Room at Raj Niwas, inception of newly constructed Central Control Room and subsequent time-bound action and forwarding the report accordingly;
- ix. Introduction of a toll free telephone (No.1266) to invite more complaints in order to bring effective changes and improvement in working of MCD; and
- x. Putting the names of NGOs applying for grant-in-aid online and inviting objections from the public regarding their performance so that the working on NGOs can be taken into account while recommending grant-in-aid.